

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3305

ANSWERED ON:07.12.2007

DOMESTIC VIOLENCE ACT

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

(a) whether the Union Government proposes to extend certain provisions of the Domestic Violence Act to make beating of children by their parents an offence as reported in the Times of India, dated October 31, 2007;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) There is no such proposal at present.

(b)&(c) Do not arise.